

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT : NEW DELHI**

COVID (RTPCR) TESTING CAMP CIRCULAR

It is informed that on *Thursday, 02nd July, 2020* a Covid Reverse Transcription Polymerase Chain Reaction (RTPCR) Testing Camp is being organized in ***Lobby in front of PWD Office, Room No.014, Opposite Utility Block from 10.30am to 04.00pm at Rouse Avenue Court Complex*** for all Judicial Officers, Ld. Advocates/Members of Bar Council of Delhi, New Delhi, Staff members and other officials who are residing nearby Rouse Avenue Courts Complex irrespective of the fact that they are posted in Rouse Avenue Courts Complex or not.

It is also added and advised herein that those persons who are having any asymptomatic symptoms should come for test subject to strict observance of the conditions qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc to avoid unnecessary huddle and gathering in the complex as well as for the safety of those persons who don't have any symptoms of Covid 19.

Further, in order to avoid crowding, it is directed that those Judicial Officers, Ld. Advocates and Staff members who wish to avail facility of Covid testing shall intimate their complete details i.e., name, phone number and posting on the Whatsapp Numbers of ***Sh. Virender Singh, Sr.JA/Nodal Officer (Mob No. 9910384111), Sh. Mahesh Sharma, Sr.JA (Mob No.9910177588) and Sh.Hukam Chand, Sr.JA (Mob No.9868220858*** at any time with immediate effect and latest by 01.07.2020 till 04.00 pm, so that they may call the Ld. Judicial Officers, Ld. Advocates and Staff members to the testing venue in groups of 2-3 individuals.

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(SUJATA KOHLI)
District & Sessions Judge-
Spl. Judge (PC Act) (CBI)
Rouse Avenue District Courts, New Delhi

No.E-5882-5937/D&SJ/RADC/2020

Dated, Delhi the 01.07.2020

Copy forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Ld. District & Sessions Judge, Delhi/New Delhi.
4. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
5. The Secretary, Bar Council of Delhi and Bar Council RADC, New Delhi.
6. Dr. Kalpana V. Ramani, CDMO (CD), Delhi.
7. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
8. The In-charge, Care-Taking Branch, RADC, New Delhi.
9. All Branches at RADC, New Delhi.
10. The P.S. to undersigned.
11. Concerned File

--Sd--
District & Sessions Judge-
Spl. Judge (PC Act) (CBI)
Rouse Avenue District Courts, New Delhi